



**THE GAUHATI HIGH COURT AT GUWAHATI**

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

**DAILY CAUSELIST**

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

**[ For Monday,17th May 2021]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE THE CHIEF JUSTICE  
HON BLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA**

**COURT NO: 1**

**[DIVISION BENCH]**

**REMOTE VIDEO HEARING WILL BE CONDUCTED  
THROUGH GOOGLE MEET APPLICATION.FOR LINK,  
CONTACT IN E-MAIL-rvcghc.courtj@gmail.com]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	WP(C)/2960/2021 B/O	JASIR AHMED <b>Versus</b> UCO BANK AND 2 ORS	MR. D CHAKRABARTY	SC. UCO BANK
<b>ORDERS</b>				
2	PIL(Suo Moto)/4/2020 FIXED (PDF COPY)	XXX <b>Versus</b> IN RE - THE STATE OF ASSAM AND 2 ORS	MR. T J MAHANTA	GA, ASSAM
3	PIL/24/2020 FIXED (PDF COPY)	LAWYERS ASSOCIATION, GUWAHATI <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR D DAS MR. A CHAMUAH MR. P K BHUYAN MR. C P SHARMA MR. T GHOSH	GA, ASSAM SC, HEALTH AND F W

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LEAVE NOTE OF ADVOCATES FOR 17/05/2021

1)	MS. M TALUKDAR	30-04-2021	To	17-05-2021
2)	MR. M TALUKDAR	30-04-2021	To	17-05-2021



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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MRS. JUSTICE RUMI KUMARI PHUKAN**

**COURT NO: 6**

**[CRIMINAL SINGLE BENCH]**

**REMOTE VIDEO HEARING WILL BE CONDUCTED  
THROUGH GOOGLE MEET APPLICATION.FOR LINK,  
CONTACT IN E-MAIL-rvcghc.court6@gmail.com]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b><u>MOTION (BA)</u></b>				
1	Bail Appln./1061/2021 B/O	JONGSER ALI <b>Versus</b> THE STATE OF ASSAM	MR M H AHMED MS. N SULTANA	PP, ASSAM
2	Bail Appln./1062/2021 B/O	NEHAR ALEMAN <b>Versus</b> THE STATE OF ASSAM	MRS. B GOGOI MR. A SARMAH	PP, ASSAM
3	Bail Appln./1073/2021 B/O	ALMINA BEGUM <b>Versus</b> THE STATE OF ASSAM	MR S M ABDULLAH P MR. S R ISLAM MD R ISLAM	PP, ASSAM
4	Bail Appln./1074/2021 B/O	PRASANTA GOGOI <b>Versus</b> THE STATE OF ASSAM	MR. A KHANIKAR	PP, ASSAM
5	Bail Appln./1076/2021 B/O	MD. ABDUL SADIQUE MOZUMDER @ ABDUL SADIK MAJUMDAR <b>Versus</b> THE STATE OF ASSAM	MD. M H CHOUDHURY MRS. L N CHOUDHURY MR. V ACHUMI	PP, ASSAM
6	Bail Appln./1080/2021 B/O	ROBINDRA GOALA @ ROBI SINGH <b>Versus</b> THE STATE OF ASSAM	MR. C K NATH MR. S MUNIR MS. S SAIKIA	PP, ASSAM
7	Bail Appln./1082/2021 B/O	SANJIB HAZARIKA <b>Versus</b> THE STATE OF ASSAM	MR S BORTHAKUR MR. D GOGOI	PP, ASSAM
<b><u>MOTION</u></b>				
8	AB/1373/2021 B/O	AZGAR ALI <b>Versus</b> THE STATE OF ASSAM	MR M AHMED MRS R BEGUM MR. N AHMED MR R A AHMED	PP, ASSAM
9	AB/1381/2021 B/O	MD. ABDUL MOTIN AND 5 ORS <b>Versus</b> THE STATE OF ASSAM	MD. M H CHOUDHURY MRS. L N CHOUDHURY MR. V ACHUMI MR MONZUR K CHOUDHURY	PP, ASSAM
10	AB/1392/2021 B/O	JUNITA HAZONG BISWAS @ PRONALI BISWAS <b>Versus</b> THE STATE OF ASSAM	MR S BORTHAKUR MR. D GOGOI	PP, ASSAM

**BAIL HEARING (BA)**

11	Bail Appln./859/2021 WITH SCAN COPY OF CD & STATUS REPORT, B/O	DINESH KUMAR <b>Versus</b> THE STATE OF ASSAM	MR. D DAS SR. ADV MR N J DAS	PP, ASSAM
12	Bail Appln./870/2021 FIXED	TINKU BHUSAN NATH <b>Versus</b> THE STATE OF ASSAM	MR M J QUADIR MR. K MIRA MR S S ISLAM	PP, ASSAM
13	Bail Appln./988/2021	SHAHAR ALI <b>Versus</b> THE STATE OF ASSAM	MR S HOQUE	PP, ASSAM
14	Bail Appln./992/2021	NAJRUL ISLAM @ SARUMONI <b>Versus</b> THE STATE OF ASSAM	MD E AHMED MR. D J DAS MS P MEDHI	PP, ASSAM
	<b>WITH</b>			
15	Bail Appln./1035/2021	NAJRUL ISLAM @ HURUMONI <b>Versus</b> THE STATE OF ASSAM	MD E AHMED MR. D J DAS MS P MEDHI	PP, ASSAM
16	Bail Appln./1022/2021 FIXED	LAKAP BAGANG@ HEMS <b>Versus</b> THE STATE OF ASSAM	MR S CHOUDHURY	PP, ASSAM
<b><u>BAIL HEARING</u></b>				
17	AB/1111/2021 B/O	NURUL AMIN @ AMIN MONDAL <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. L R MAZUMDER MR. A Z AHMED	PP, ASSAM
18	AB/1149/2021 FIXED	SUKUMAR DAS AND ANR <b>Versus</b> THE STATE OF ASSAM	MR M AHMED MR. A HUSSAIN	PP, ASSAM
19	AB/1248/2021 FIXED	AHIDUR RAHMAN AND 6 ORS <b>Versus</b> THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM	MR S CHOUDHURY PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 17/05/2021

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1)	MS. M TALUKDAR	30-04-2021	To	17-05-2021
2)	MR. M TALUKDAR	30-04-2021	To	17-05-2021



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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE PRASANTA KUMAR DEKA**

**COURT NO: 11**

**[CIVIL BENCH**

**REMOTE VIDEO HEARING WILL BE CONDUCTED  
THROUGH GOOGLE MEET APPLICATION.FOR LINK,  
CONTACT IN E-MAIL-rvcghc.court11@gmail.com]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b><u>MOTION</u></b>				
1	WP(C)/2940/2021 B/O (PDF COPY)	GUNAKANTI GOHAIN AND 20 ORS. <b>Versus</b> THE STATE OF ASSAM AND 23 ORS.	MR. R C SAIKIA MR B P BORAH	SC, HEALTH AND F W
2	WP(C)/2954/2021 B/O (PDF COPY)	SEEMA MURAKA <b>Versus</b> ASSAM POWER DISTRIBUTION CO. LTD. AND 4 ORS.	MR. R DUBEY MR. M MORE MS. A B KAYASTHA MR. A N I HUSSAIN	SC, APDCL
3	WP(C)/2955/2021 B/O (PDF COPY)	RATAN SHARMA <b>Versus</b> ASSAM POWER DISTRIBUTION CO. LTD. AND 4 ORS	MR. R DUBEY MR. M MORE MS. A B KAYASTHA MR. A N I HUSSAIN	SC, APDCL
4	WP(C)/2958/2021 B/O (PDF COPY)	SITA DEVI JALAN <b>Versus</b> ASSAM POWER DISTRIBUTION CO. LTD. AND 4 ORS.	MR. R DUBEY MR. M MORE MS. A B KAYASTHA	SC, APDCL
5	WP(C)/2959/2021 B/O (PDF COPY)	TRANS VIRTUAL PVT. LTD. AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. K N CHOUDHURY MR. T R SARMA MR. A K ROY	GA, ASSAM SC, GUWAHATI SMART CITY LTD.
<b><u>ADMISSION</u></b>				
6	Test.App./3/2021 B/O (PDF COPY)	KALYANI CHOUDHURY AND 2 ORS <b>Versus</b> BABITA CHOUDHURY	MR. D P CHALIHA MS M ROY	
	<b>WITH</b> I.A.(Civil)/1060/2021 <b>in</b> Test.App./3/2021	KALYANI CHOUDHURY AND 2 ORS. <b>Versus</b> BABITA CHOUDHURY	MR. D P CHALIHA MS M ROY	

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LEAVE NOTE OF ADVOCATES FOR 17/05/2021

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|----|----------------|------------|----|------------|
| 1) | MS. M TALUKDAR | 30-04-2021 | To | 17-05-2021 |
| 2) | MR. M TALUKDAR | 30-04-2021 | To | 17-05-2021 |



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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MANISH CHOUDHURY**

**COURT NO: 18**

**[CRIMINAL SINGLE BENCH]**

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Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b><u>MOTION (BA)</u></b>				
1	Bail Appln./980/2021 B/O	MD. ILIASUR RAHMAN <b>Versus</b> THE STATE OF ASSAM	MR A ISLAM	SPL PP WILDLIFE FOREST ASSAM
2	Bail Appln./981/2021 B/O	MD. ILIASUR RAHMAN <b>Versus</b> THE STATE OF ASSAM	MR A ISLAM	SPL PP WILDLIFE FOREST ASSAM
3	Bail Appln./982/2021 B/O	MD. ILIASUR RAHMAN <b>Versus</b> THE STATE OF ASSAM	MR A ISLAM	SPL PP WILDLIFE FOREST ASSAM
4	Bail Appln./983/2021 B/O	MD. ILIASUR RAHMAN <b>Versus</b> THE STATE OF ASSAM	MR A ISLAM	SPL PP WILDLIFE FOREST ASSAM
5	Bail Appln./1048/2021 B/O	DHURBA RAI <b>Versus</b> THE STATE OF ASSAM	MR. J C GOGOI MR. N GOGOI MR B ISLAM	PP, ASSAM
6	Bail Appln./1070/2021 B/O	IMTIAZ BORBHUIYA <b>Versus</b> THE STATE OF ASSAM	MR. T HUSSAIN	PP, ASSAM
7	Bail Appln./1078/2021 B/O	LOKMAN ALI <b>Versus</b> THE STATE OF ASSAM	MR N AHMED MR. A KALAM	PP, ASSAM
<b><u>MOTION</u></b>				
8	AB/1366/2021 B/O	MAYAN ALI @ MAYAN KHAN <b>Versus</b> THE STATE OF ASSAM	MR S DAS MR. T DEWAN MS. J GHOSH	PP, ASSAM
9	AB/1368/2021 B/O	BITU GOGOI <b>Versus</b> THE STATE OF ASSAM	MR. J K GOSWAMI MR. S ISLAM MR A HAWARI	PP, ASSAM
10	AB/1380/2021 B/O	RAHIMUL HOQUE PRADHANI @ RAHIMUL PRADHANI @ RAHUL <b>Versus</b> THE STATE OF ASSAM	MR. A RAHMAN	PP, ASSAM
<b><u>BAIL HEARING (BA)</u></b>				
11	Bail Appln./647/2021 WITH SCAN COPY OF CASE RECORD & CD, B/O	SEIKH FARID @ SHEKH FARID AND 4 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. S ISLAM MR A HAWARI	PP, ASSAM

12	Bail Appln./759/2021 FIXED	RITA BORO <b>Versus</b> THE STATE OF ASSAM	MR. S MUNIR MR N AHMED MR. S RANA	PP, ASSAM
13	Bail Appln./827/2021 FIXED	AMINUL ALAM <b>Versus</b> THE STATE OF ASSAM	MR H RAHMAN MR S HOQUE	PP, ASSAM
14	Bail Appln./840/2021 FIXED	NAZRUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR. Y S MANNAN MS N DEKARAJA	PP, ASSAM
15	Bail Appln./961/2021 B/O	MOHAMMED SHAH NAWAZ @ MD. SHA NAWAZ <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. S C BISWAS MR. F A HASSAN MR. H A TALUKDAR	SPL PP WILDLIFE FOREST ASSAM PP, ASSAM
16	Bail Appln./987/2021 FIXED	NAOREM ANAND MEITEI AND 5 ORS. <b>Versus</b> THE STATE OF ASSAM	MS RIMPI DUTTA	PP, ASSAM
<b><u>BAIL HEARING</u></b>				
17	AB/703/2021 B/O	JABURAN NESSA AND 5 ORS <b>Versus</b> THE STATE OF ASSAM	MD K RAHMAN MR. M K HASAN	PP, ASSAM
18	AB/974/2021 B/O	REJAUl ISLAM @ REJABUL ISLAM AND ANR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR A R BHUYAN MR. M A I HUSSAIN	PP, ASSAM
19	AB/1115/2021 B/O	HaidAR ALI @ HAIDOR ALI AND 2 ORS <b>Versus</b> THE STATE OF ASSAM	MR. A M KHAN MD. K ALI MR. S MOLLAH	PP, ASSAM
20	AB/1145/2021 B/O	NIPU CHAMUAH <b>Versus</b> THE STATE OF ASSAM	MR M J QUADIR MR. K MIRA	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 17/05/2021

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1)	MS. M TALUKDAR	30-04-2021	To	17-05-2021
2)	MR. M TALUKDAR	30-04-2021	To	17-05-2021



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**BEFORE:**

**HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA**

**COURT NO: 20**

**[CRIMINAL SINGLE BENCH**

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Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION (BA)</b>				
1	Bail Appln./1027/2021 B/O	BIKASH BISWAKARMA <b>Versus</b> THE STATE OF ASSAM	MR S MUKTAR S BEGUM MR. P BORDOLOI	MR. R S MISHRA PP, ASSAM
2	Bail Appln./1054/2021	TAHER ALI <b>Versus</b> THE STATE OF ASSAM	MR S HOQUE MR J RAHMAN	PP, ASSAM
3	Bail Appln./1079/2021 B/O	MAHIBUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR M AHMED	PP, ASSAM
<b>MOTION</b>				
4	AB/1316/2021 B/O	PRADIP KUMAR BARUAH <b>Versus</b> THE STATE OF ASSAM	MR B P BORAH MR P J DUTTA MR R S RONGHANG	PP, ASSAM
5	AB/1346/2021 B/O	BALA ALI <b>Versus</b> THE STATE OF ASSAM	MR. D BHUYAN	PP, ASSAM
6	AB/1358/2021 B/O	UPEN KALITA AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM	PP, ASSAM
7	AB/1376/2021 B/O	IBRAHIM ALI <b>Versus</b> THE STATE OF ASSAM	MR. A M KHAN	PP, ASSAM
8	AB/1379/2021 B/O	RENU ROY AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR. Y S MANNAN MR. T HUSSAIN	PP, ASSAM
9	AB/1386/2021 B/O	VIJAY CH. RAY <b>Versus</b> THE STATE OF ASSAM	MR. A RAHMAN	PP, ASSAM
<b>BAIL HEARING (BA)</b>				
10	Bail Appln./758/2021	TAHER ALI <b>Versus</b> THE STATE OF ASSAM	MR. S MUNIR MR. S RANA	PP, ASSAM
11	Bail Appln./890/2021 FIXED	RAJU SAHU <b>Versus</b> THE STATE OF ASSAM	MS. T SOM MR. P TELI	PP, ASSAM
12	Bail Appln./939/2021 B/O	MD. IMTIAZ BARBHUIYA <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MR. I A HAZARIKA MD. A H LASKAR	PP, ASSAM



13	Bail Appln./1045/2021 FIXED	SAHJAMAL UDDIN <b>Versus</b> THE STATE OF ASSAM	MR. S MUNIR MR A RAHMAN MS. S SAIKIA	PP, ASSAM
14	Bail Appln./1057/2021 FIXED	AJAY RAI <b>Versus</b> THE STATE OF ASSAM	MR. C K NATH MR. S MUNIR MR. A SARMAH MS. S SAIKIA	PP, ASSAM
15	Bail Appln./1058/2021 FIXED	MD. IJAJUL HAQUE <b>Versus</b> THE STATE OF ASSAM	MR. I CHOUDHURY MR R L CHUTIA	PP, ASSAM

**BAIL HEARING**

16	AB/1049/2021 B/O	CHAN MOMAMMAD ALI <b>Versus</b> THE STATE OF ASSAM	MR. R RAHMAN MR. B J TALUKDAR	PP, ASSAM
17	AB/1139/2021 B/O	NABAJIT BORAH AND 3 ORS <b>Versus</b> THE STATE OF ASSAM	MR G PHUKAN	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 17/05/2021

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1)	MS. M TALUKDAR	30-04-2021	To	17-05-2021
2)	MR. M TALUKDAR	30-04-2021	To	17-05-2021